

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

(11)

OA-1571/2001

New Delhi this the 25th day of February, 2002.

Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Bhim Sen Ahuja,  
S/o late Tehal Ram Ahuja,  
R/o BBL-92, L-Block,  
Hari Nagar, Jail Road,  
New Delhi-64. ....

Applicant

(Present : None even on second call)

Versus

1. Union of India through  
the Joint Secretary(Training&CAO)  
Ministry of Defence,  
Govt. of India,  
New Delhi-11.
2. Engineer-in-Chief,  
Army Headquarters,  
Kashmir House,  
DHQ, P.O.,  
New Delhi-11.
3. Headquarters,  
Chief Engineer,  
Western Command,  
Chandimandir-134 107. .... Respondents

(through Sh. A.K. Bhardwaj, advocate)

ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

Present none on behalf of applicant even on second call. It is seen that none appeared on his behalf even on earlier occasion, namely, 01.02.2002. In the circumstances, it is presumed that the applicant is not interested in pursuing this case any further. The OA is, therefore, dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)  
Member(J)

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